GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

LOK SABHA

UNSTARRED QUESTION NO. 2037

ANSWERED ON 11TH DECEMBER 2025

FOOD PROCESSING UNITS IN BAGHPAT

2037. DR. RAJKUMAR SANGWAN:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the present status of food-processing units in the Baghpat Parliamentary Constituency in Uttar Pradesh and the steps taken so far by the Government to establish an Agro-Processing Cluster in the region;
- (b) the details of the funds allocated to Uttar Pradesh and spent by the Union Government to provide coldchain and primary processing facilities for value addition to local farmers, particularly sugarcane, potato and horticulture growers, district-wise; and;
- whether the Ministry has launched any special incentive scheme to provide processing infrastructure to Farmer Producer Organizations (FPOs) in Uttar Pradesh including Baghpat and if so, the details thereof district-wise for the last three years including the current year?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

(a): Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/expansion of food processing related infrastructure through its two Central Sector Schemes namely Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) and Production Linked Incentive Scheme for Food Processing Industry (PLISFPI). MoFPI is also implementing a Centrally sponsored scheme namely PM Formalization of Micro Food Processing Enterprises (PMFME) scheme.

Under PMKSY scheme, Ministry has approved 99 food processing projects/units with total project cost of Rs. 1906 crore and approved grant-in-aid of Rs. 456 crore in the State of Uttar Pradesh. No food processing project/unit has been approved in Baghpat Parliamentary Constituency.

Under PLISFPI, Ministry has approved 27 food processing projects/units with total committed investment of Rs. 1133.60 crore in the State of Uttar Pradesh. No food processing project/unit has been approved in Baghpat Parliamentary Constituency.

Under PMFME scheme, a total of 20,603 micro food processing enterprises has been approved for credit linked subsidy in the State of Uttar Pradesh. Out of this 62 number of micro food processing enterprises has been approved in Baghpat Parliamentary Constituency.

The Ministry of Food Processing Industries (MoFPI) has been implementing a Scheme for Creation of Infrastructure for Agro Processing Clusters (APC), a component scheme of the Pradhan Mantri Kisan Sampada Yojana (PMKSY) for development of modern infrastructure to encourage entrepreneurs to set up food processing units based on cluster approach in the country since 2017. Ministry does not set up any Agro Processing Clusters of its own. APC scheme is a demand driven scheme. Applications under the scheme are invited online from the potential investors / entrepreneurs against Expression of Interest (EoI) issued by the Ministry from time to time. As on date, there is no approved project under APC scheme in the Baghpat Parliamentary constituency in Uttar Pradesh.

(b): State/UT-wise allocation of funds are not made under Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) and Production Linked Incentive Scheme for Food Processing Industry (PLISFPI). Under PM Formalization of Micro Food Processing Enterprises (PMFME) scheme, as on 31.10.2025, Ministry has released the Centre share of funds of Rs. 510.97 Cr for implementation of various components of scheme to the State of Uttar Pradesh.

(c): There is no special incentive scheme being implemented by Ministry to provide processing infrastructure to Farmer Producer Organizations (FPOs) in Uttar Pradesh. However, Farmer Producer Organizations (FPOs) are one of the eligible entities for availing assistance under PMKSY, PLISFPI and PMFME scheme.
